that Growth Centres in the State become functional within a time frame?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN): (a) and (b) Following 6 growth centres have been sanctioned in Bihar under the Growth Centre Scheme:

SI. No.	Name of the Growth Centre (District)
1.	Begusaria (Begusarai)
2.	Bhagalpur (Bhagalpur)
3.	Chhapra (Chappra)
4.	Darbhanga (Darbhanga)
5.	Hazaribagh (Hazaribagh)
6.	Muzaffarpur(Muzaffarpur)

- (c) and (d) The Growth Centre Projects are implemented by the State Government. Reports received from Government of Bihar show that the processs of site selection/land acquisition is time consuming and development of industrial plots is yet to commence to make the Growth Centres functioning in the State.
- (e) As per the Scheme, the implementation by the State is monitored by the State Level Committee. Repeated reviews, quarterly, undertaken in the Ministry are communicated impressing upon the State Government to speed up implementation.

## Revival of Mysore Lamps Ltd.

2366. SHRI K.C. KONDAIAH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) Whether the Karnataka Government has approached the Board for Industrial and Financial Reconstruction seeking extension to submit a revised proposal for the revival of Mysore Lamps Ltd.; and
- (b) Whether Government will allow extension of time to safeguard the interests of 1600 employees?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN): (a) and (b) Yes Sir. The Government of Karnataka had sought an additional time of four months from Board of Industrial and Financial Reconstruction (BIFR) to submit a revised proposal for revival of Mysore Lamps Works Limited. The request of M/s. Mysore Lamps Works Ltd. was considered by BIFR and rejected in its order dated 18th July, 2000. The Government is not aware of any appeal filed by Government of Karnataka against this decision of BIFR.

## **Hundred Percent Export-Oriented Units Status for Milling Industry**

2367. SHRI R.P. GOENKA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether any representations have been received by the Government for granting the mining industry a hundred percent export oriented units status to enhance competitiveness *of* Indian mineral exports in international market;
  - (b) if so, the major points made in the representations; and
  - (c) the action taken thereon?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI MURASOLI MAR AN): (a) to (c) Yes, Sir. Federation of Indian Mineral Industries (FIMI) submitted a represention mainly suggesting to grant 100% EOU status to mining and quarrying units as a custom bound areas without requirement of permanent boundary/fencing. The request was supported and forwarded to the Ministry of Finance (Department of Revenue). While EOU status, per se, has not been granted, yet, in terms of the latest guidelines issued by the Department of Revenue, 100% EOU granite units are allowed to import duty free mining/quarrying equipments.